

SUPREME COURT OF INDIA

Chitra

Vs.

Deepak K. Rangachar

T.P.(Civil)No.401 of 2007

(S.H.Kapadia and J.M.Panchal,JJ.)

29.02.2008

ORDER

1. This matter was referred to the Mediation Centre for settlement. Transfer petition stands disposed of in terms of the report dated 18.2.2008 submitted by the Centre.